

**CITY CIVIL COURT MUMBAI**  
**IN THE COURT OF HHJ SHRI. M. A. BHOSLE**  
**COURT 32 ASST SESSION JUDGE**  
**CIVIL CAUSE LIST DATED 28-09-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
(Urgent Cases)				
<b><u>FRAMING ISSUES</u></b>				
<b>At 11.00 AM Morning Session</b>				
1	Commercial Suit	100007/2020	Praful Sukanraj Jain Vs Pulkesh alias Phulkesh Kasanlal Mahajan	Mr. Ramesh Jain and Mrs. Kusum Jain
<b><u>SERVICE</u></b>				
2	Commercial Suit	100164/2019	Mr. Eqrar Hafeez Khan Vs Mr. Mustaqeem Khan	Akhilesh Upadhyay
3	Commercial Suit	100223/2019	Syndicate Bank Vs M/s. Laiqa Enterprises	Sandhya Nanavare
4	Commercial Suit	100230/2019	Canara Bank-Maneesh Kumar Vs M/s. Samreen Tours And Travels	Rajkumar K. Shukla Law Firm
<b><u>DISMISSAL</u></b>				
5	Commercial Suit	100236/2020	Bitumen Corporation India Private Limited Vs Smt. Anupama Patil	Lalit V. Jain
6	Commercial Suit	100096/2019	Tamilnad Mercantile Bank Ltd Vs Mr. R. Vetrivel Nadar	M/s. Consulta Juris
7	Commercial Suit	100199/2019	Union Bank of India Vs M/s. Shree Tours and Travels	Manish D. Tiwari and Associates
<b><u>ARGUMENTS</u></b>				
<b>At 11.00 AM Morning Session</b>				
8	Commercial Suit	100124/2020	1. Mrs. Marium Joseph 2. Mr. Joseph Thomas Vs 1. Mrs. Padmaja Chandrashekhar Vaidya 2. Mr. Chandrashekar Shrikrishna Vaidya 3.HDFC Bank Ltd.	P. D. gandhy and Associates
<b>Sub Matter: NOTICE OF MOTION/0100732/2020</b>				
9	Commercial Suit	100025/2019	Nareshkumar Haridas Negandhi Vs Green Wood	Mr. Ramesh Jian and Mrs. Kusum Jain

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
10	Commercial Suit	100091/2019	M/s. Mammoth Media Vs Krishnai Hospital Pvt. Ltd.	S.R. Gupta
<b><u>WRITTEN STATEMENT</u></b>				
11	Commercial Suit	100045/2020	Refinitiv India Pvt. Ltd. Vs Religare Capital Markets Ltd.	Dholakia Law Associates
12	Commercial Suit	100055/2020	Meritt Transmissions Vs Mukesh Kumar Verma	N. N. Vaishnawa and Co
13	Commercial Suit	100381/2020	Saurav Agarwal HUF Vs M/s. Ahuja Properties and Associates	Girish B. Kedia
<b><u>NM FOR HEARING</u></b>				
14	Commercial Suit	100073/2019	Jaiprakash Arun Gupta Vs Mohammad Jahagir Masood Shaikh	Mr. Ramesh Jain and Mrs. Kusum Jain
<b>Sub Matter: NOTICE OF MOTION/0103402/2019</b>				
15	NOTICE OF MOTION	103402/2019	Jaiprakash Arun Gupta Vs Mohammad Jahagir Masood Shaikh	Mr. Ramesh Jain and Mrs. Kusum Jain
<b>( Main Matter Commercial Suit/0100073/2019)</b>				
16	NOTICE OF MOTION	100732/2020	1. Mrs. Marium Joseph C/o Mr. Joseph Thomas Vs 1. Mrs. Padmaja Chandrashekhar Vaidya 2. Mr. Chandrashekar Shrikrishna Vaidya 3.HDFC Bank Ltd.	Adv.
<b>( Main Matter Commercial Suit/0100124/2020)</b>				

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ADMISSION DENIAL</u></b>				
<b>At 11.00 AM Morning Session</b>				
1	Commercial Suit	100154/2019	Mr. Naveed Siddiqui Vs Ms. Jennifer N. Sanjana	Dipesh U. Siroya
<b><u>FRAMING ISSUES</u></b>				
2	Commercial Suit	100242/2019	Gulabchand Jalamchand Vora HUF Vs Jitendra C. Jain	Mr. Ramesh Jain and Mrs. Kusum Jain
<b><u>DRAFT ISSUES</u></b>				
3	Commercial Suit	100127/2019	Zara Habitats LLP Vs Sanjog Enterprises	Rakesh K. Agarwal
4	Commercial Suit	100387/2020	Indo-Polygraph Machinery Pvt. Ltd. Vs Vibgyor Arts.	Haresh Lulia
<b><u>FOR TAKING STEPS</u></b>				
5	Commercial Suit	100209/2020	Radio Electric Pvt. Ltd. Vs M/s. Serwel Electronics Pvt. Ltd.	Sandeep S. Kumbhar
6	Commercial Suit	100213/2019	Gangaram Janu Pawar Vs Prasad Prakash Patil	Shri. Rajesh M. Patil
<b><u>SERVICE</u></b>				
7	Commercial Suit	100101/2020	Mr. Sachin Phadatare Vs Mr. Yogesh Mudrale	Kiran s. Mohite and Prajit S. Manjrekar
8	Commercial Suit	100103/2020	Shantilal Lalchand Gulecha Vs M/s. F. Coms Tex	Mr. Rakesh G. Jain

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CIVIL CAUSE LIST DATED 30-09-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
(Urgent Cases)				
<b><u>AFFIDAVIT OF SERVICE</u></b>				
<b>At 11.00 AM Morning Session</b>				
1	Commercial Suit	100208/2019	Manohar Khandu Kalbhor Vs Rosamma G. Joseph	Shri. Rajesh M. Patil
<b>Sub Matter: NOTICE OF MOTION/0100909/2020</b>				
<b><u>ORDER</u></b>				
2	Commercial Suit	100210/2020	M/s. Harmony Alloys Vs M/s. Teksons Pvt Ltd	Shri Suresh M. Jain
3	Commercial Suit	100136/2020	Mr. Sanjay Hasmukhbhai Shah Vs M/s. Satra Property Development Pvt Ltd	M/s. S. Ashwinkumar and Co
<b><u>DISMISSAL</u></b>				
4	Commercial Suit	100145/2020	Ishwar Nimbaram Chowdary Vs Orra Realtors Pvt Ltd	Shri Narendra P. Jain
<b><u>SERVICE</u></b>				
5	Commercial Suit	100091/2020	Mr. Naseet Ahmad Ansari Vs Mr. Shakil Hohammad Mukadam	Mr. G. C. Vishwakarma Surendrapratap Yadav
6	Commercial Suit	100096/2020	Sharmila Agarwal Vs Broadway Vastu Nirman Limited	Vigil Juris
<b><u>NM REPLYREJOINDER</u></b>				
7	NOTICE OF MOTION	100909/2020	Manohar Khandu Kalbhor Vs Rosamma G. Joseph	Rajesh M. Patil Adv.

**( Main Matter Commercial Suit/0100208/2019)**

**CITY CIVIL COURT MUMBAI  
IN THE COURT OF HHJ SHRI. M. A. BHOSLE  
COURT 32 ASST SESSION JUDGE  
CIVIL CAUSE LIST DATED 01-10-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
(Urgent Cases)				
<b><u>HEARING</u></b>				
<b>At 11.00 AM Morning Session</b>				
1	Commercial Suit	100059/2019	Dena Bank Vs M/s. Shri. Sai Chhaya Tours and Travels	M/s. K.D. Shukla and Co.
2	Commercial Suit	100069/2019	Dena Bank Vs Smt. Jasmine Salamat Shaikh	M/s. K.D. Shukla and Co.
<b><u>RECORDING EVIDENCE</u></b>				
3	Commercial Suit	100256/2019	PBC DISTRIBUTORS Vs National Education Society	Navdeep Vora And Associates
4	Commercial Suit	100113/2020	Nakoda Enterprises Vs 1. Babulaji Jain 2. Amarshi Bhai Nisar 3. Shree Shantinath Maharaj Jain	Mr. A. B. Jain
5	Commercial Suit	100184/2020	Canara Bank Vs Mr. Tahir Hussain Ansari	M/s. Sanjeev Kanchan and Co
6	Commercial Suit	100191/2020	Canara Bank Vs Mrs. Geeta Sujit Narvekar	M/s. Sanjeev Kanchan and Co
7	Commercial Suit	100018/2019	Mr. Bhupendra Jayantilal Jain proprietor of M/s. Shumham Yarns Vs M/s. S R P Textile	Dheeraj K. S. Rathore
<b><u>FOR TAKING STEPS</u></b>				
8	Commercial Suit	100155/2020	India Book Distributors Bombay Ltd. Vs International Book House	Shri. V.L. Pathak
9	Commercial Suit	100010/2019	Tata Capital Ltd. Vs M.C. Karthikeyan Iyer	Wadia Gandhi and Co.

**SERVICE**

**CITY CIVIL COURT MUMBAI**  
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**COURT 32 ASST SESSION JUDGE**  
**CIVIL CAUSE LIST DATED 01-10-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
10	Commercial Suit	100171/2020	M/s. Indian Power Laundry Pvt Ltd Vs Shri Sanjay G. Shah	A. D. Thakur
11	Commercial Suit	100073/2020	Nobel Biocare India Pvt Ltd Vs Priyashriya Hospitals Pvt Ltd	INDIA LAW
12	Commercial Suit	100084/2020	Allahabad Bank Vs M/s. Om Shakti Pharma Machinery	Das Associates
13	Commercial Suit	100085/2020	Mrs. Usha Shriram Wasan through its Power of Attorney Holder Ajay Wasan Vs Niraj Kakad Constructions	Krupa R. Parekh

**CITY CIVIL COURT MUMBAI  
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COURT 32 ASST SESSION JUDGE  
CIVIL CAUSE LIST DATED 03-10-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
(Urgent Cases)				
<b><u>WRITTEN STATEMENT</u></b>				
<b>At 11.00 AM Morning Session</b>				
1	Commercial Suit	100028/2020	Mr. Nayan Laherchand Mapani Vs Neminath Develooers	Preeti Gada And Sudhir Shah And Associates
<b><u>SERVICE</u></b>				
2	Commercial Suit	100039/2020	Tushar Fabrics Pvt. Ltd. Vs Alfiza Garments	Hitesh Soni and Associates
<b>Sub Matter: NOTICE OF MOTION/0101121/2020</b>				
<b><u>RECORDING EVIDENCE</u></b>				
3	Commercial Suit	100118/2020	Amanat Steels Pvt. Ltd. Vs Kalisma Steel Pvt. Ltd.	K.P.Dubey
4	Commercial Suit	100178/2020	Keshav Atmaram Korgaonkar Vs Mr. Shibu Daniel Joy	M/s. Raj Legal
5	Commercial Suit	100034/2019	Syndicate Bank Vs M/s. Kalpana Tours and Travels	Mahesh Haridas Chandanshiv
6	Commercial Suit	100077/2019	SWAL Corporation Ltd. Vs Vasundhara Fertilizers and Seeds Pvt. Ltd.	Anirudh Ganu / Sushant Valimbe / Rohini Sorte
7	Commercial Suit	100110/2019	Mr. Kumar Arjandas Khemlani Through Mr. Prem Ramchand Hinduja Vs Bhambhani Shipping ltd.	Bhuta And Associates
8	Commercial Suit	100202/2019	M/s. Inventys Research Company Pvt. Ltd. Vs Mr. Akhilesh Yadav	Amit Shantaram Borkar
<b><u>DIRECTIONS</u></b>				
9	Commercial Suit	100379/2020	Syndicate Bank Through Mr. K. Krishna Murthy Vs M/s. ARK Tours and Travels Through Fazlani Junad	Mahesh Haridas Chandanshiv

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
10	Commercial Suit	100393/2020	Mr. Saurav Omprakash Agarwal Vs M/s. Ahuja Properties and Associates	Girish B. Kedia
11	Commercial Suit	100398/2020	Vimmi Bharat Jain Vs G. Kiran Kumar	Ramesh Jain and Mrs. Kusum Jain
12	Commercial Suit	100401/2020	Swati Sahebrao Gadge Vs Ulhas Ashruba Mhaske	Ramesh Jain and Kusum Jain
13	Commercial Suit	100402/2020	M/s. Prabhat Maritime Services Pvt. Ltd Vs The National Insurance Co Ltd	Mr. P. V. Nelson Rajan
14	Commercial Suit	100403/2020	Bank of India Vs M/s. Das Caterers	Shri. O.A. Das
15	Commercial Suit	100406/2020	Union Bank of India Vs Ashok Revashankar Oza	Jamshed Ansari
16	Commercial Suit	100410/2020	Radhika George Vs Shivagi Darasing Rathod	Arunkumar Gunasekaran and Harshika Makwana
17	Commercial Suit	100411/2020	Syndicate Bank Vs M/s. HMR Tours and Travels	Sandhya Nanavare
18	Commercial Suit	100422/2020	Pawan Chemicals Vs Rushabh Dhanesh Mehta	Girish B. Kedia
<b><u>SUIT STAYED</u></b>				
19	Commercial Suit	100028/2019	M/s. Nagardas Kanji Shah Vs Reliance Defense and Engineering Ltd.	S.C. Jodhavat
<b><u>SERVICE</u></b>				
20	Commercial Suit	100130/2020	Ms. Dolphin Enterprises Vs 1. Heena Sudhir Jain 2. Sudhir Jain	Ms. Mandakini Bangale
21	Commercial Suit	100146/2020	PB Ventures LLP Vs M/s. Premier Futsal Management Pvt. Ltd.	Sameer D. Malusare



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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
22	Commercial Suit	100052/2019	Canara Bank Vs Mr. Krunal Gautam Gaikwad	M/s. Sanjeev Kanchan and Co.
<b><u>NOTICE OF MOTION</u></b>				
23	NOTICE OF MOTION	101121/2020	Tushar Fabrics Pvt. Ltd. Vs Alfiza Garments	Hitesh Soni and Associates
<b>( Main Matter Commercial Suit/0100039/2020)</b>				
<b><u>C/S REPLY</u></b>				
24	SUMMONS FOR JUDGT	100138/2019	Jitendra Kheraj Chandan Vs R. K. Satyam Dyes and Chemicals	Mahesh J. Devani
<b>( Main Matter SUMMARY CIVIL SUIT/0101069/2018)</b>				
<b>At 11.00 AM Morning Session</b>				
25	Commercial Suit	100083/2020	Jitendra Kheraj Chandan Vs R. K. Satyam Dyes and Chemicals	Shri Mahesh J. Devani
26	Commercial Suit	100089/2020	M/s. M. D. Automac Vs M/s. Shamvik Glasstech Pvt Ltd	D. A. Dhalerao
27	CHAMBER SUMMONS	101655/2019	Jitendra Kheraj Chandan Vs R. K. Satyam Dyes and Chemicals And Anr	Adv S. K. Jain And Associates
<b>( Main Matter SUMMARY CIVIL SUIT/0101069/2018)</b>				

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